NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 42
IA 659/2024
In
C.P. (IB)/1087(MB)2023

CORAM:
SH. PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT (Retd.)**
HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **03.04.2024**

NAME OF THE PARTIES: INDIAN BANK V/s KANAYO RATANLAL THAKUR

Section 95(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

This matter is connected with Sr. No. 4, which is ordered to be list on 06.05.2024.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

/NP/